

Criminal Misc Bail Case No. 677 of 2020

ORDER

15/09/2020

Seen the petition No. 08/2020 filed by Golap Khan seeking bail for accused Ayub Khan in connection with Sarthebari P.S. Case No 287/2020 corresponding to GR Case No. 3573/2020 u/s 302/120-B IPC.

I have heard the learned counsels appearing for both sides. Let case diary and P.M. Report be called for.

Fixing 29/09/2020 for C.D. And P.M. Report.

Inform the I/O accordingly.

As dictated by me

Sd/-

Sessions Judge,
Barpeta